



आयकर अपील अथवा अपील
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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 25 - 28 नवंबर 2024 तक पीठों का गठन
CONSTITUTION FROM 25.11.2024 TO 28.11.2024

<u>Hon'ble S/Shri</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"D"	1 (THROUGH HYBRID MODE) (FROM 26.11.2024 TO 28.11.2024)
Aby.T.Varkey, JM & Amitabh Shukla, AM	"B"	2 (THROUGH HYBRID MODE) (FROM 26.11.2024 TO 28.11.2024)
S.S.Viswanethra Ravi, JM & Jagadish, AM	"A"	3 (THROUGH HYBRID MODE) (FROM 26.11.2024 TO 28.11.2024)
Manoj Kumar Aggarwal, AM & Manu Kumar Giri, JM	"C"	4 (THROUGH HYBRID MODE)

- NOTE: (1) Shri George George.K, VP will be on leave on 25.11.2024.
(2) Shri Amitabh Shukla, AM will be on leave on 25.11.2024.
(3) Shri Jagadish, AM will be on leave on 25.11.2024.
(4) "D", "B" & "A" Benches will not function on 25.11.2024.

दिनांक 2 - 5 दिसंबर 2024 तक पीठों का गठन
CONSTITUTION FROM 02.12.2024 TO 05.12.2024

<u>Hon'ble S/Shri</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"D"	1 (THROUGH HYBRID MODE)
Aby.T.Varkey, JM & Amitabh Shukla, AM	"B"	2 (THROUGH HYBRID MODE)
S.S.Viswanethra Ravi, JM & Jagadish, AM	"A"	3 (THROUGH HYBRID MODE)
Manoj Kumar Aggarwal, AM & Manu Kumar Giri, JM	"C"	4 (THROUGH HYBRID MODE)

Chennai
Dt:21.11.2024

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


Assistant Registrar
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